



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Assignment of additional charge.

Order No: ¹⁹⁸ -LD(Estt) of 2018.
Dated : 31 - 08 - 2018.

In the interest of administration, it is hereby ordered that Mtr. Yasmen Choudhary, Additional Secretary presently posted in the Directorate of Health Services, Jammu shall look after the litigation work of the office of Commissioner, Commercial Taxes, J&K in addition to her own duties till further orders.

By Order.

Jehal Singh

Special Secretary to Government.

NO: LD (Estt) 2018/P-BN.
Copy to the:-

31-08-2018
Dated: 31 - 08 - 2018.

1. Commissioner, Commercial Taxes, J&K.
2. Director Health Services, Jammu.
3. Mtr. Yasmen Choudhary, Additional Secretary for information.
4. Private Secretary to the Secretary to Government, Department of Law, Justice and parliamentary Affairs for information of the Secretary.
5. Order file.
6. Concerned file.